

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 132 of 2013 &
I.A. No.199 of 2013

Dated : 6th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Chemplast Sanmar Ltd. ... Appellant(s)

Versus

M/s. Cuddalore Powergen Corporation Ltd. & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan
Mr. K.V. Balakrishnan

Counsel for the Respondent(s): Ms. Meenakshi for R.1
Mr. S. Vallinayagam for R.2

ORDER

The learned counsel for the Respondent No.1 again seeks some time to file the reply. Accordingly, he is directed to file the same on or before 27.09.2013 after serving copy on the other side.

Post the matter for hearing on **08.11.2013**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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